

etermined on the basis of bi-partite negotiations in each State for each plantations crop.

Protection of Casual Labour Employed in Ministries/Public Sector Undertakings

*254. SHRI NRIPATI RANJAN:
CHOUDHURY:
SHRI HARSH DEO
MALAVIYA:
DR. V. P. DUTT:

Will the Minister of PARLIAMEN-
TARY AFFAIRS AND LABOUR be
pleased to state:

(a) whether it is a fact that a meet-
ing of the representatives of Minis-
tries and Public Sector Undertakings
was recently held to discuss measures
for protecting the interests of the
casual labour employed by the Public
Sector Undertakings or abolishing the
casual labour system;

(b) if so, what are main recommen-
dations arrived at the meeting; and

(c) What steps Government pro-
poses to take in this regard?

THE MINISTER OF STATE IN THE
MINISTRY OF LABOUR AND
PARLIAMENTARY AFFAIRS (SHRI
LARANG SAI): (a) to (c) Presumab-
ly reference is to the Inter-Ministerial
meeting convened by the Ministry of
Labour during January, 1978, to re-
view the question of further safe-
guards in respect of casual workers
and to assess the magnitude of the
problem. While there is no proposal
at present to abolish the system of
casual labour as such, the question of
further safeguards to be provided in
respect of this category of workers is
to be considered in the light of the
additional information being collected
following the discussions during Janu-
ary 1978.

Postal Division for Cuttack

255. SHRI C. P. MAJHI: Will the
Minister of COMMUNICATIONS be
pleased to state:

(a) what is the criterion laid down
for opening a new postal division;

(b) whether Government have re-
ceived any proposal from the Post
Master General, Orissa for opening a
new postal division in Cuttack; and

(c) if so, what action Government
have taken thereon?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMUNICATIONS
(SHRI NARHARI PRASAD SUKH-
DEO SAI): (a) Postal Divisions are
created on the basis of workload.

(b) No, Sir.

(c) Does not arise.

Opening of an Indian Consulate in Karachi

*256. SHRI PRAKASH
MEHROTRA:
SHRIMATI HAMIDA
HABIBULLAH:
SHRI SAWAISINGH
SISODIA:

Will the Minister of EXTERNAL
AFFAIRS be pleased to state:

(a) whether it is a fact that during
his recent visit to Pakistan, he is
reported to have stated that the Gov-
ernment of India is prepared to open a
consulate office in Karachi;

(b) if so, what are the details in
this regard; and

(c) What is the reaction of the Gov-
ernment of Pakistan thereto?

THE MINISTER OF EXTERNAL
AFFAIRS (SHRI ATAL BIHARI
VAJPAYEE): (a) and (b) During
my recent visit to Pakistan, I had
occasion to see the Visa Office of our
Embassy in Islamabad. While I was
there, questions were raised by the
applicants present regarding Govern-
ment of India's stand on the opening
of a Visa Office in Karachi. I reitera-
ted that the Government of India
want to open a Consulate-General in
Karachi, in return for a similar faci-
lity for the Government of Pakistan
in Bombay.

(c) The Government of Pakistan has
not agreed to the proposal so far.